

HIGH COURT OF ANDHRA PRADESH AMARAVATI

ORDER ROC.NO.333/2024-B.SPL.,

DATED:27.11.2024

1. High Court's Notification No.347-B.Spl., dated 28.03.2024
2. High Court's Notification No.523-B.Spl., dated 17.08.2024.

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The following Civil Judges (Junior Division) are empanelled for promotion as Civil Judges (Senior Division) for the year 2024.

SL. NO	NAME AND DESIGNATION OF THE OFFICER
1.	Sri V.Audhinarayana, Principal Civil Judge (Junior Division), Nandyal, Kurnool District.
2.	Smt. Nettem Radhika, Principal Civil Judge (Junior Division), Ongole, Prakasam District
3.	Ms.B.Gayatri, Additional Civil Judge (Junior Division), Badvel, Kadapa District.
4.	Dr. D.Soni, II Additional Civil Judge (Junior Division)-cum-VIII Additional Metropolitan Magistrate, Visakhapatnam.
5.	Smt. M.Sudha Rani, Principal Civil Judge (Junior Division), Guduwada, Krishna District.
6.	Smt. Areefa Shaik, Civil Judge (Junior Division), Kuppam, Chittoor District.
7.	Ms. M.Anjani Priyadarshini, Principal Civil Judge (Junior Division), Ponnur, Guntur District.
8.	Smt. P.Pradeepa, Civil Judge (Junior Division), Gajuwaka, Visakhapatnam District.
9.	Sri K.Hari Babu, Principal Civil Judge (Junior Division), Nuzvid, Krishna District.
10.	Smt. K.Saradamba, Principal Civil Judge (Junior Division), Srikakulam.

11.	Smt. M.S. Bharathi, Civil Judge (Junior Division), Pathikonda, Kurnool District.
12.	Sri V.Gowri Sankara Rao, Principal Civil Judge (Junior Division), Amalapuram, East Godavari District.
13.	Sri S.Vasudev, Principal Civil Judge (Junior Division) Eluru, West Godavari District.
14.	Sri P.Nageswara Rao, Principal Civil Judge (Junior Division), Bheemunipatnam, Visakhapatnam District.

H. S. Sankar
27/11/14
REGISTRAR (VIGILANCE)